

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

204. IA(PLAN)/5/2024 IN C.P. (IB)/1215(MB)2020

IN THE MATTER OF

Union Bank of India

VS

Oasis Ceramic Pvt.Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 19.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Rohan Agrawal (PH)
For the Suspended Director: Adv. M. S. Patel (PH)

ORDER

I.A. (PLAN)/5/2024

Adjourned to **06.08.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

Shubham